

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 07/(MAH)/2009
CA No.



CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES: Shri Harikisan Sarda
V/s.
M/s. Nagpur Business Form Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv. N. D. Batule	for Petitioner	
2	Dr S. K. Jain	PCS for Recd.	

ORDER

T.C.P. No. 7/397-398/CLB/MB/MAH/2009

At request of the parties, list this matter on 27.03.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial).